

C.P NO. 112(ND)/2012
CA NO.

PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 17.10.2016**

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act 2013.

Order

For orders see order in CP 37(ND)/2015